

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 25<sup>th</sup> October, 2024

**NO. HC.VII-90/2018/10610/A** ### The Hon'ble Gauhati High Court has been pleased to depute the following newly appointed Grade-III Judicial Officers of Arunachal Pradesh Judicial Service to undergo Induction Training at the Judicial Academy, Assam as per relevant rules of Arunachal Pradesh Judicial Service.

| Sl. No. | Name of the Officer | Designation   |
|---------|---------------------|---|
| 1.      | Shri Tallo Talang   | Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia                         |
| 2.      | Shri Likha Talin    | Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.) Khonsa, Tirap District              |
| 3.      | Smti. Khyoda Yaluk  | Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Daporijo, Upper Subansiri District |
| 4.      | Smti. Bompì Gapak   | Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Jamin/Palin, Kra-Daadi District    |
| 5.      | Shri Tomar Taso     | Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Changlang, Changlang District      |

The trainee Officers are directed to report at the Judicial Academy, Assam, National Law University Campus, Hajo Road, Kamrup, Amingaon, **by 9.30 A.M. on 04-11-2024**, for undergoing Induction Training.

By Order,  
Sd/- S. K. Poddar  
**REGISTRAR GENERAL**

**Memo No. HC.VII-90/2018/10611/A** **Dated: 25-10-2024**  
Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Arunachal Pradesh, Law and Judicial Department, Itanagar.

3. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

4. The Registrar (Admin./Vigilance/Estt.i/c), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar permanent Bench, Yupia.

***(He is requested to inform the concerned Officers about this Notification accordingly)***

7. The Joint Registrar (Judl./ PM&P), Gauhati High Court, Guwahati.
8. The Research Officer, Judicial Academy, Assam.
9. Shri Tallo Talang, Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.
10. Shri Likha Talin, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.) Khonsa, Tirap District.
11. Smti. Khyoda Yaiuk, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Daporijo, Upper Subansiri District.
12. Smti. Bompi Gapak, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Jamin/Palin, Kra-Daadi District.
13. Shri Tomar Taso, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Changlang, Changlang District
- 15 The Trainee Judicial Officers.

- a. The Trainee Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at [judicialacademyassam@gmail.com](mailto:judicialacademyassam@gmail.com) on or before **29-10-2024** to enable the Academy to arrange for accommodation.

| Name & Designation | Date of Arrival | Accommodation required (Yes/No) | Mobile Number (WhatsApp) |
|--------------------|-----------------|---------------------------------|--------------------------|
|                    |                 |                                 |                          |

**b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

16 The Project Manager, Gauhati High Court, Guwahati.

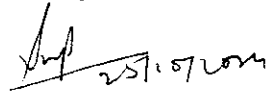
***(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).***

17 The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

18 The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

19 The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*



**REGISTRAR GENERAL**